HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Most Urgent

The Principal District and Sessions Judge, Srinagar, Pulwama, Shopian, Kulgam, Anantnag, Bandipora, Ladakh, Kargil, Jammu, Doda, Poonch, Rajouri and Reasi.

NO:- 33964-77 Br Dated:- 14/.8

Awaiting of Quarterly Work done statement for the Quarter Subject :ending June, 2018 (both civil and criminal)

Sir,

On the subject cited above, it is submitted that the statements regarding Quarterly Work done statement for the Quarter ending June, 2018 (both civil and criminal) is still awaited from the courts appended at Annexure "A" despite # lapse of one and half months .

In this connection, it is requested to kindly furnish the requisite information to this registry by or before 20th, August,2018 through e mail or tele fax No. 0194-2506639 enabling us to communicate the same to the Supreme Court of India, New Delhi and other concerned authorities:-

Yours faithfully,

Asstt: Registrar,

Copy forwarded Incharge NIC, High Court Wing, Srinagar for uploading

the same on High Court web site.

Asstt: Registra

Annexure "A"

S.No	Name of Court	Civil	Crimina
	District Srina	gar	
l	PDJ, Srinagar	Awaited	
2	Addl. Judge, Anticorruption, Srinagar		Awaited
3	MACT, Court, Srinagar	Awaited	
4	Sub Registrar, Srinagar	Awaited	Awaited
5	Addl. Mobile Mag. Sgr.	-	Awaited
	District Pulw	ama	
	Entire District awaited both		minal
	District Budg		
5	PDJ, Budgam	Awaited	-
7	Munsiff Chadura	3 - 3	Awaited
8	Munsiff Beerwah	Awaited	Awaited
	Criminal statement of Munsiff ved and Entire District is awaite District Kulg	ed	
9	Munsiff Qazigund	Awaited	Awaited
	District Ana	tnag	
10	ADJ, Anantnag	Awaited	Awaited
	District Band	inora	
	Entire District is		
	District Leh, L		
4.4			Awaited
	Chief Judicial Magistrate, Leh	Awaited	Awaited
11 12	Chief Judicial Magistrate, Leh Munsiff Nobra	Awaited Awaited	Awaited
	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi	Awaited Awaited Awaited	
12	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka	Awaited Awaited Awaited rgil	Awaited
12	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is	Awaited Awaited Awaited rgil Awaited	Awaited
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12	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is	Awaited Awaited Awaited rgil Awaited	Awaited
12 13	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam	Awaited Awaited Awaited rgil Awaited	Awaited Awaited
12 13	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge,	Awaited Awaited Awaited rgil Awaited	Awaited Awaited
12 13	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge, Anticorruption, Jammu	Awaited Awaited Awaited rgil Awaited nmu	Awaited Awaited Awaited -
12 13 14 15	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge, Anticorruption, Jammu MACT, Court	Awaited Awaited Awaited rgil Awaited nmu - Awaited	Awaited Awaited Awaited
12 13 14 15 16	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge, Anticorruption, Jammu MACT, Court Ilnd ADJ, Jammu	Awaited Awaited Awaited rgil Awaited nmu - Awaited	Awaited Awaited Awaited Awaited Awaited
12 13 14 15 16 17	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge, Anticorruption, Jammu MACT, Court Ilnd ADJ, Jammu Spl. Judge, CBI, Court, Jammu	Awaited Awaited rgil Awaited Awaited Awaited Awaited Awaited Awaited Awaited Awaited -	Awaited Awaited Awaited Awaited Awaited Awaited Awaited
12 13 14 15 16 17 18	Chief Judicial Magistrate, Leh Munsiff Nobra Addl. M.M. Khalsi District Ka Entire District is District Jam Addl. District Judge, Anticorruption, Jammu MACT, Court Ilnd ADJ, Jammu Spl. Judge, CBI, Court, Jammu Chief Judicial Magistrate, Jammu	Awaited Awaited rgil Awaited Awaited Awaited Awaited - Awaited Awaited Awaited Awaited - Awaited	Awaited Awaited Awaited Awaited Awaited
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27	Munsiff Bishna	Awaited	Awaited
28	Addl. Munsiff R.S.Pora	Awaited	Awaited
	Distri	ct Doda	
29	Munsiff Gandoh	Awaited	Awaited
30	Munsiff Bhaderwah	Awaited	Awaited
31	Munsiff Thathri	Awaited	Awaited
	District	t Poonch	
	Entire Dist	rict awaited	
	Distric	t Rajouri	
	Entire Dist	rict awaited	
	Distri	ct Reasi	
	Entire Dist	rict awaited	

